

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/651/IB/2017
NAME OF THE PETITIONER : T.C. MOOSA
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R.J. RADHIKA


Counsel for Petitioner



2. VAIBHAV

R VENKATESH

COUNSEL FOR
RESPONDENT



ORDER

Counsels for both the parties are present. Counsel for the Applicant is directed to file an affidavit in the light of the contents of the reply and the details of the payment amounting to Rs.38,34,581/- before next date of hearing. Matter is posted for arguments. Put up on 23.01.2018 at 10.30 A.M.

-sfr-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk